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- (4) सयंत्रों तथा का पुराना, धिसा पिटा तथा गत प्रयोग हो जाना।
- (5) प्रौद्योगिकी प्रयोग हो जाना ।
- (6) बाजार की विपरीत परिस्थि-तियां ।
 - (7) श्रमिक समस्याएं।
- (ख) वैंक, तथा रुग्णता दर करने के लिये सहायता जाती है।
- (ग) यह कहना संभव उत्तर प्रदेश के बंद पड़े उत्पादन जायेगा ।

t[THE MINISTER OF STATE IN THE **INDUSTRY** MINISTRY OF CHARANJIT CHANANA). (a) The Reserve Bank of India is, however, collecting information on sick industrial units in accordance with its own definition of sickness, in respect of units enjoying aggregate Bank credit of Rs. 1 crore and above. According to the latest review for the quarter ending June, 1979 details of sick industrial units in U.P. are as follows:

Industry			No. of Units	Amount outstand- ing (Rs. crores)
Sugar .			20	53.45
Textiles .			6	17:34
Iron & Steel			5	8-40
Engineering			ī	7- Šı
Jute Textiles			1	1.79
Others .	•	•	3	6.72
				
			3 6	95:51

t[] English translation

Generally sickness of industrial units can be attributed to the following factors:-

to Ouestions

- (i) Indifferent or dishonest management;
- (ii) Inadequate availability of critical raw material or power;
 - (iii) Financial difficulties;
- (iv) Old, worne out and obsolete plant and machinery;
 - (v) Technological obsolence;
 - (vi) Adverse market conditions; and
 - (vii) Labour problems,
- (b) Assistance for removal of sickness is provided by banks, financial institutions and the State Government concerned.
- (c) It is not possible to say when the closed sick industrial units in Uttar Pradesh will start production.

Staff working in the Public Sector **Undertakings**

- 2632. SHRI M. R. SHERVANI; Will the Minister of INDUSTRY be pleased to state
- (a) the number of Workers, staff and officers, employed in each Public Sec tor Undertakings under his Ministry; and
- (b) the number of Muslims, Sikha and Christians employed in each unit separately and their percentage to the total number of people employed in each unit?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY CHARANJIT CHANANA): (a) A statement is attached.

(b) Recruitment to Public Sector Units is not made on the basis of religion and therefore such informattion

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Statement

SL No.	Name of the Public Sector Undertaking		Total No. of employees (As on t-1-1980)
	DEPARTMENT OF INDUSTRIAL DEVELOPMENT		
1.	Andrew Yule & Co		. 1914
2,	Bharat Leather Corporation		. 40
3.	Bharat Opthalmic Glass Ltd		. 550
4.	Cement Corporation of India Ltd		3068
5.	Hindustan Cables Ltd		. 4419
6.	Hindi stan Paper Corporation Ltd		. 3114
7.	Hindustan Photo Films Mfg. Co. 1.td		. 2556
8.	Hindustan Salts Ltd		. 539
9.	Instrumentation Ltd.		, 3165
10.	National Industrial Development Corporation Ltd		. 36г
11.	National Instruments Ltd. , , ,		. 1431
12.	NEPA Mills	,	. 2551
13.	National Small Industries Corporation Ltd		. 2151
14.	Tannery & Footwear Corporation of India Ltd	•	· 2735
	DEPARTMENT OF HEAVY INDUSTRY		
t.	Bharat Heavy Electricals Ltd		. 60361
2.	Bharat Heavy Plate & Vessels Ltd		. 3828
3.	Bharat Pumps & Compressors Ltd		. 1582
4.	Braithwaite & Co. Ltd		. 6205
5.	Burn Standard Co. Ltd		. 16589
6.	Central Machine Tool Institute		. 423
7.	Engineering Prefects (India) Ltd		. 1225
8.	Hindustan Machine Tool Ltd		. 24637
9.	Heavy Engg. Corporation Ltd	•	. 21623
10.	Jessops & Co. Ltd		10212
11.	Mining & Allied Machinery Corpn. Ltd		. 7230
12.	Richardson & Gruddas Ltd	•	4099

S. No.	Name of the Public Sector Under	takir	g 				 Total No. of employees (As on 1-1-1980)
12.	Leooter (India) Ltd					-	3352
14.	Triveni Structurals Ltd						1988
15.	Tungbhadra Steel Products Ltd.				٠		1297
ı6.	Bharat Wagon & Engg. Co. Ltd.						1564
17.	Bharat Brakes & Valves Ltd						980
18.	Lagan Jute M/s. Ltd	•	•				549

Amendment to the Essential commodities Act

- 2633. SHRI O. J. JOSEPH: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Central Government have received any representation from the State Government of Kerala requesting to issue notification making necessary provision in the Essential Commoities Act for delegating powers to the State Government of Kerala for monopoly procurement of husk and coconut fibre in order to save lakhs and lakhs of workers and their families employed hi the Coir Industries in Kerala;
- (b) if so, what action has been taken in this regard; and
- (c) by when Government propose, to issue notification making such necessary provisions in the Essential Commodities Act?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes. Sir.

(b) and (c) The matter is under consideration of Central Government in consultation with Government of Kerala.

Manufacturing of A.C. Pressure Pipe

2634. SHRI O. J. JOSEPH: Will the Minister of INDUSTRY be pleased to state; ullet

- (a) whether the Government of India have received a request from
- 1 Kerala Government for approval for setting up an Industrial Unit for the manufacture of A.C. Pressure Pipes as a subsidiary to the Kerala Premo Pipe Factory at Chavara;
 - (b) if so, whether the approval has been given; and
 - (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir. Messrs. Kerala Premo Pipe Factory Quilon, Kerala Company fully owned by the Government of Kerala had made such an applica-

I tion.

(b) and (c) The representation submitted by the applicant against *prima* facie rejection of their application is being processed. ii

Shortage of trucks

- 2635. SHRI ROBIN KAKATI: Will the Minister of INDUSTRY be pleased to state:
- (a) whether there has been great scarcity of buses and trucks chasis m Assam;
- (b) whether it is also a fact that the chasis are available in black mar ket at an extra payment between, S Rs. 10,000 to Rs. 15,000 there; and